

Nagar, stating that while he was sleeping in his tent shop, he heard a knock at the door and was asked to open it. The man outside also demanded five 'daris'. The complainant said that he was not feeling well and, as such, he would not open the door. The door was, however, forcibly opened. When the complainant came out he found four persons. Three of them caught hold of him while the fourth man stood at the door. They all said that they would see as to how the complainant would give evidence against them. The complainant was beaten with fist blows. One of the assailants also injured the right palm of the complainant with some unidentified weapon. Another assailant bit him on the left hand. The complainant was rescued by S/Shri Ishwar Kumar, Mahabir Prasad, Kishan Chand and Chander Bhan. On this complaint a case F.I.R. No. 917 dated the 30th October, 1975 u/s 324 IPC, PS Sarai Rohilla, was registered.

(b) and (c). According to information received from Delhi Police, the case was not hushed up by the SHO, Sarai Rohilla. The investigation revealed that the case was a false one. A cancellation report was, therefore, sent to the Court with the request to discharge the accused. However, the Court did not agree to this request and passed orders for making investigation and filing a challan in the Court for judicial verdict. Further investigation of the case was carried out but no evidence could be found to support the allegation. The case was again sent to the Court for cancellation on 25th November, 1976. The verdict of the Court is awaited.

Detenus Missing from Police custody

2775. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state the number of political detenus who are missing after having been taken into police custody?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): According to

information received from State Governments and Union Territory Administrations, no person detained under MISA during the period of Emergency i.e., from 25th June, 1975 to 21st March, 1977, has been reported missing.

Frustrated Elements Spoiling the Image of Janata Government

2776. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the crimes in Delhi and other parts of the country have increased due to the frustrated elements aligning themselves with goondas and criminals to spoil the image of Janata Government; and

(b) if so, the immediate remedial steps being taken in this direction?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). There has been no significant increase in crime all over the country. There has been some increase in the incidence of crime in Delhi and in a few States in the country. In Delhi, certain serious kinds of crime e.g. murder and robbery have been shown a decline during April and May this year compared to the corresponding period of 1975. The State Governments and Union Territory Administrations are taking appropriate steps to control crime within their jurisdictions.

Modification of Scheme for the Grant of Pension to Freedom Fighters

2777. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to modify or improve the scheme for the grant of pension to freedom fighters?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): The Freedom Fighters Pension Scheme is being reviewed.